

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. C.P. 237/(MB)/2022

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: Bhogilal Laljibhai Patel
V/s
Arzoo.Com (India) Private Limited

APPEARANCE :

FOR THE APPLICANT	: Adv. Prachi Wazalwar
FOR THE RESPONDENT	: None present

Section: Application under any other provisions, Sec. 59 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **07.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
18.01.2023
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)